GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO-1254
ANSWERED ON - 08/12/2021

MANUAL SCAVENGING IN THE COUNTRY

1254. SHRI NEERAJ DANGI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

(a) the details of people currently engaged in manual scavenging in the country, State-wise;

(b) the number of people engaged in manual scavenging who have died during the last five years;

(c) the number of manual scavengers who have been rehabilitated by Government since 2016, year-wise and State-wise details thereof;

(d) the funds allocated for the rehabilitation process and how much of that has been utilized; and

(e) the steps being taken by Government to ensure proper rehabilitation of workers?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

(a) There is no report of people currently engaged in manual scavenging in the country. Manual scavenging as defined under Section 2 (1) (g) of the "Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013 (MS Act, 2013)" is prohibited with effect from 6.12.2013. No person or agency can engage or employ any person for manual scavenging from the above date. Any person or agency who engages any person for manual scavenging in violation of the provisions of the MS Act, 2013 is punishable under Section 8 of the above Act, with imprisonment upto 2 years or fine upto Rs. One Lakh or both. Two surveys have been conducted for identification of manual scavengers in the years 2013 and 2018. State-wise details of identified manual scavengers who were engaged in manual scavenging on the date of implementation of the Act are at **Annexure-I**

(b) No death has been reported due to engaging in Manual Scavenging (which is lifting of human excreta from insanitary latrines as defined in Section 2(1) (g) of the MS Act, 2013). However, 321 persons have died due to accidents while undertaking hazardous cleaning of sewer and septic tanks during the last five years.

(c) State-wise and year-wise details of the number of manual scavengers provided assistance for their rehabilitation under the Central Sector Self Employment Scheme for Rehabilitation of Manual Scavengers (SRMS) since 2016-17 is given at **Annexure-II.**

(d) Details of funds allocated by the Ministry of Social Justice and Empowerment and utilized by NSKFDC during last five years are given as under:-

S.No.	Particulars	Amount (Rs. in crore)
1.	Funds released to NSKFDC	192.16
2.	Funds utilized by NSKFDC (including out of unspent balance from previous year)	211.84

(e) Government is implementing a Central Sector Self Employment Scheme for Rehabilitation of Manual Scavengers (SRMS). The following are the provisions for providing assistance to the identified manual scavengers for their rehabilitation:-

One Time Cash Assistance of Rs. 40,000/- to one identified manual scavenger in the family.

i. Skill Development Training of manual scavengers and their dependants upto two years with stipend @ Rs. 3,000/- per month during the training period.

ii. Capital Subsidy upto Rs. 5.00 lakh for those who availed loans for Self Employment Projects including sanitation related projects.

iii. Health insurance under Ayushman Bharat, Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) to the families of all the identified manual scavengers.

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Annexure-I

Annexure-I referred in reply to part (a) of the Rajya Sabha Unstarred Question No. 1254 for answer on 08.12.2021 regarding Manual Scavenging in the country.

State-wise number of manual scavengers identified

S. No.	Name of State/UT	No. of Eligible Manual Scavengers identified
(1)	(2)	(3)
1.	Andhra Pradesh	1793
2.	Assam	3921
3.	Bihar	131
4.	Chhattisgarh	3
5.	Gujarat	105
6.	Jharkahand	192
7.	Karnataka	2927
8.	Kerala	518
9.	Madhya Pradesh	510
10.	Maharashtra	6325
11.	Odisha	230
12.	Punjab	231
13.	Rajasthan	2673
14.	Tamilnadu	398
15.	Uttar Pradesh	32473
16.	Uttarakhand	4988
17.	West Bengal	680
	Total	**58098**

Annexure-II

Annexure-II referred in reply to part (c) of the Rajya Sabha Unstarred Question No. 1254 for answer on 08.12.2021 regarding Manual Scavenging in the country

Self Employment Scheme for Rehabilitation of Manual Scavengers (SRMS)

Sl .No.	State/UT	Number of manual scavengers/dependants provided assistance since 2016-17 (upto 31.10.2021)																	
		OTCA provided @Rs. 40,000/- per beneficiary						Skill Development Training						Capital Subsidy for Self Employment Projects					
		2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22
1	A&N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	7
2	Andhra Pradesh	8	2	1334	74	330	0	0	0	0	104	76	0	0	0	0	0	0	50
3	Assam	0	144	538	188	3051	0	0	7	38	143	272	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	18	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Gujarat	0	0	96	9	0	0	0	7	12	0	0	0	0	0	0	0	0	0
7	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2
8	Jharkhand	0	0	108	16	68	0	0	0	24	10	0	0	0	0	0	0	0	0
9	Karnataka	17	293	920	429	1046	0	0	51	29	0	171	98	0	0	0	0	0	104
10	Kerala	0	0	504	14	0	0	0	0	161	153	0	0	0	0	0	0	0	0
11	Madhya Pradesh	0	0	305	0	169	0	0	0	49	40	0	0	0	0	0	0	3	29
12	Maharashtra	0	0	4605	1002	718	0	0	0	0	569	763	50	0	0	0	0	0	2
13	Odisha	45	1	0	1	11	0	0	10	0	0	0	0	0	0	0	0	0	9
14	Punjab	0	1	126	8	9	0	22	6	29	0	0	0	14	0	1	0	5	0
15	Rajasthan	104	23	2038	82	232	0	53	73	107	220	347	95	0	0	0	0	0	0
16	Tamilnadu	108	38	41	27	14	0	0	0	29	0	0	0	0	0	0	75	3	0
17	Telangana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	7
18	Uttar Pradesh	1075	669	5154	11044	6267	0	4298	126	1041	833	3741	1021	182	159	140	32	146	118
19	Uttarakhand	0	0	1755	324	2775	0	0	1	163	460	735	0	0	0	3	0	0	0
20	West Bengal	0	0	555	28	2	0	0	35	0	0	99	0	0	0	0	0	0	0
Total		**1357**	**1171**	**18079**	**13246**	**14692**	**0**	**4373**	**334**	**1682**	**2532**	**6204**	**1264**	**196**	**159**	**144**	**107**	**157**	**328**

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